

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal No.253/2017

IN THE MATTER OF:

Dwiti Constructions Private Limited

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 13.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :


For the Respondents :

For the RD (N)

For the Intervener :

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 10.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
13.12.2017